

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 6<sup>th</sup> DECEMBER, 2022, 10:30 A.M.**

CA (CAA) No. 10/CB/2022

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Rameshwar Marketing Pvt. Ltd. & Ors.
Under Section	230-232

For Petitioner (s)

Mr. Satya Smruti Mohanty, Adv.  
 Mr. P. P. Bishwal, Adv.  
 Mr. Jeanie Mohantry, Adv.  
 Mr. Anshuman Bal, Adv.  
 Mr. Goutam Raj, Adv.

For Respondent (s)

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**ORDER**

Ld. Counsel Mr. Satya Smruty Mohanty appears on behalf of the petitioner companies. On request of the petitioner side, matter adjourned to 20.12.2022.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**